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O.A. No. 389/10

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

order dt 28.7.10Copies issued to both the
counsel.Delegm
6.8.10my
6/8/10
80CS)Order dated 28.7.2010

Heard the 1st Counsel for the
applicant, who seeks permission of
withdrawal of the O.A. The prayer
is allowed. The O.A. is dismissed
as withdrawn. However, liberty is
granted to the applicant to file a
better application with authenticated
documents, if so advised,

Rembr Chelur
(Chelur)